

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (d). A statement is attached. [See Appendix VI, annexure No. 15].

#### BOKARO COLLIERIES

**634. Shri Nageshwar Prasad Sinha:** (a) Will the Minister of Production be pleased to state how many tons of coal were despatched from the Bokaro (Bihar) Collieries between the months of April 1953 and September 1953?

(b) For how many tons of cutting and loading wages were paid to the miners during that period?

(c) Has there been any difference between the tonnage of production, loading and despatch and if so, why?

**The Minister of Production (Shri K. C. Reddy):** (a) to (c). A statement is laid on the Table of the House. The figures are approximate. [See Appendix VI, annexure No. 16].

#### ORISSA MINE WORKERS

**635. Shri Sanganna:** Will the Minister of Production be pleased to state the amounts of compensation for death or injury and of bonus separately paid to coal mine workers under the administrative control of the Central Government in the State of Orissa during each of the last three years?

**The Minister of Production (Shri K. C. Reddy):** A statement is laid on the Table of the House. [See Appendix VI, annexure No. 17.]

#### BOARDING AND LODGING HOUSES

**636. Shri Sanganna:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of boarding and lodging houses maintained by the Central Government in New Delhi;

(b) the number of room bearers, watchmen and sweepers attached to these houses;

(c) whether the above classes of Government servants have been allotted quarters;

(d) whether these Government servants are supplied with liveries and if so, at what interval; and

(e) whether Government servants of these categories attached to the regular offices of departments are given liveries?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):**

(a) Government maintain five hostels, Constitution House, Western Court, Kotah House, Pataudi House, and the Raisina Road Hostel.

(b) (i) Room Bearers	38
(ii) Watchmen	...56
(iii) Sweepers	... 86

(c) Yes, most of them have been given quarters.

(d) No Sir, not at present; but the question of providing liveries to the staff in question is under consideration.

(e) Watchmen and sweepers borne on the regular establishment of the regular offices are provided with liveries. There are of course no room bearers in such offices.

#### WOOL

**637. Th. Lakshman Singh Charak:** (a) Will the Minister of Commerce and Industry be pleased to state the total quantity of wool imported annually from foreign countries into India?

(b) Which are the countries from which this wool is imported?

**The Minister of Commerce (Shri Karmarkar):** (a) About 58,53,000 lbs.

(b) Mainly from the United Kingdom, Australia and New Zealand.

#### BOOT-POLISH FACTORIES

**638. Th. Lakshman Singh Charak:** (a) Will the Minister of Commerce and Industry be pleased to state the

approximate number of boot-polish factories in India at present?

(b) How many of these companies are partly or wholly foreign-owned?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) and (b). According to the information available with Government, there are at present 23 boot-polish factories in India, of which one is reported to be foreign owned.

EXPORT OF MANGANESE AND IRON ORE

**639. Pandit Lingaraj Misra:** Will the Minister of Commerce and Industry be pleased to state:

(a) what was the total quantity of quota and licences issued to the Orissa Mine Owners as per Notification dated the 11th November, 1953;

(b) what was the total quota allotted to the middle-men exporters after the issue of the Press Note dated 2nd September, 1953;

(c) how many applications from the Orissa Mine Owners are still pending and how many from the Shippers;

(d) whether it has been represented to Government on behalf of the Orissa Chamber of Commerce that the wagons and Railway loading space have already been allotted to the Shippers and Mine Owners and that they will not be able to export on account of lack of loading facilities and due to anomaly in the dates of issuing licences to Mine Owners and Shippers;

(e) whether the representation has received due consideration by Government; and

(f) if so, with what results?

**The Minister of Commerce (Shri Karmarkar):** (a) The total quantity for which licences have been issued for shipment between October to December, through Calcutta port, of iron ore and manganese ore is about 3,25,000 tons. Of this 2,29,000 tons

were allotted to established exporters. The balance was reserved for new-comers.

Orissa mineowners who had not exported these ores in the past have been issued export licences for the following quantities:—

Iron ore	36,581 tons.
Manganese ore	16,295 tons.
Total	52,876 tons.

(b) Export licences for 1,58,000 tons of iron ore and 71,000 tons of manganese ore have been given to established exporters some of whom are also mineowners.

(c) No applications from established exporters are pending. Only three applications from new-comer mineowners, who have not yet furnished all the information required, still remain to be disposed of.

(d) to (f). Yes, Sir.

The complaint of the Orissa Chamber of Commerce is under investigation. Information so far received shows that there is only one indent which is pending with them for a plot at No. 3-A Siding at Barabil. This case is being investigated.

The allocations to shippers have been limited to the Railways anticipated handling capacity. No difficulty in providing the necessary wagons is likely to arise.

Licences to new-comer mineowners could not be issued simultaneously with established exporters as information about their actual production from the mines and the royalty etc., paid by them to the State Government was not readily available and had to be collected. Established exporters were granted quotas on the basis of their past exports. Information about their past exports was readily available.